

F.No.36(9)/2015-Judl.  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*

Shastri Bhavan, New Delhi  
03<sup>rd</sup> March, 2015

**ORDER**

In supersession of all earlier orders relating to Senior Panel Counsel and Central Government Counsel for High Court of Himachal Pradesh, the President is pleased to engage the following Advocates for conducting the Central Government cases before the High Court of Himachal Pradesh at Shimla with immediate effect for a period of **three years or until further orders** whichever is earlier:-

**HIGH COURT OF HIMACHAL PRADESH**

**SENIOR PANEL COUNSEL**

Sr. No	Name & Address	Contact No.	Enrolment No. & Date
1.	Sh. Vivek Singh Thakur Advocate, HP High Court, Shimla HP 171001	09418040899	HIM/37/1990 11/10/1990

**CENTRAL GOVERNMENT COUNSEL**

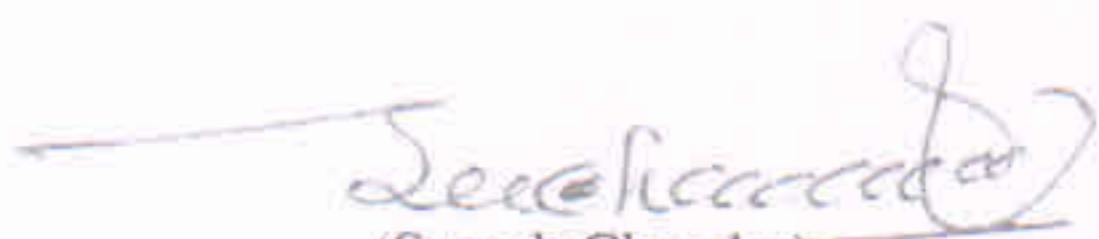

Sr. No	Name & Address	Contact No.	Enrolment No. & Date
1.	Sh. Lokender Thakur Advocate High Court Shimla HP 171001	09816068446	HIM/61/1985 07/11/1985
2.	Sh. Rajesh Kumar Advocate HP High Court Shimla HP 171001	09459235850	HIM/234/2002 24/09/2002
3.	Sh. Vikas Rathor Advocate, HP High Court Shimla HP 171001	09418027788	HIM/26/1998 23/03/1998
4.	Sh. Trilok Jamwal Advocate, HP High Court Shimla HP 171001	09418069956	HIM/126/2001 07/09/2001
5.	Sh. Hemant Vaid Advocate, 160, Lower Courts Bazar Shimla HP	09816384174	HIM/40/1999 23/03/1999
6.	Smt. Ritta Goswami Advocate HP High Court Shimla HP 171001	0948169961	HIM/123/1995 26/09/1995
7.	Sh. Arvind Sharma Advocate HP High Court Shimla HP 171001	09817148798	HIM/184/2001 9/10/2001

*See*

8.	Sh. Vir Bahadur Verma Advocate HP High Court Shimla HP 171001	09418063140	HIM/263/2002 29/10/2002
9.	Sh. Balram Sharma Advocate HP High Court Shimla HP 171001	09418010120	HIM/77/2004 21/09/2004
10.	Sh. Vinod Thakur Advocate HP High Court Shimla HP 171001	09418074682	HIM/369/1999 10/09/1999
11.	Desh Raj Thakur Advocate, Ponta Sahib PO and Tehsil Pointa Sahib District Sirmour HP.	09418464337	HIM/177/2006 13/10/2006
12.	Sh. Neel Kamal Sharma Advocate, HP High Court Shimla HP 171001	09418131118	HIM//72/1997 01/10/1997
13.	Sh. Vikrant Thakur Advocate HP High Court Shimla HP 171001	09418037477	HIM/109/2007 14/09/2007
14.	Sh. Shashi Shirsu Advocate, HP High Court Shimla HP 171001	09418232523	HIM/112/1988
15.	Sh. Rajender Thakur Advocate B-11, MC Commercial Complex Near Lift, Circular Road Shimla HP 171001	09418109945	HIM/95/2006 29/09/2006
16.	Narinder Singh Thakur Advocate, HP High Court Shimla HP 171001	09418202405	HIM/233/2010 27/09/2010

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24<sup>th</sup> September, 1999 read with OM No.26(1)/2005-Judl. dated 31<sup>st</sup> January, 2008 and 26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.


  
 (Suresh Chandra)  
 Joint Secretary & Legal Adviser  


To

All the above advocates.

Copy to:

1. Shri Ashok Sharma, Assistant Solicitor General, Daulat Ram Niwas, Near AIRA Home, Kasumpti, Shimla-171001 Tel.No.(O)-0177-2658979 (M)-09418028010.
2. The Registrar, High Court of Himachal Pradesh, Shimla.
3. The Accountant General, Himachal Pradesh, Shimla-171002.
4. All the former Senior Panel Counsel and Central Government Counsel for High Court of Himachal Pradesh at Shimla is requested to handover all the pending cases to newly engaged Counsels
5. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
6. Cash (LA) Section.
7. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
8. Hindi Unit for Hindi version of this order.
9. Guard File/Judicial Section with 10 spare copies.

  
(B.S. Sharma)  
Superintendent(L)

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Ministry of Law & Justice  
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Shastri Bhavan, New Delhi  
03<sup>rd</sup> March, 2015

**ORDER**

In supersession of all earlier orders relating to Additional Central Government Standing Counsel for CAT, Circuit Bench, Shimla, the President is pleased to engage the following Advocates for conducting the Central Government cases before the CAT, Circuit Bench at Shimla with immediate effect for a period of **three years** or until further orders, whichever is earlier.

**CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT SHIMLA**

**SENIOR PANEL COUNSEL**

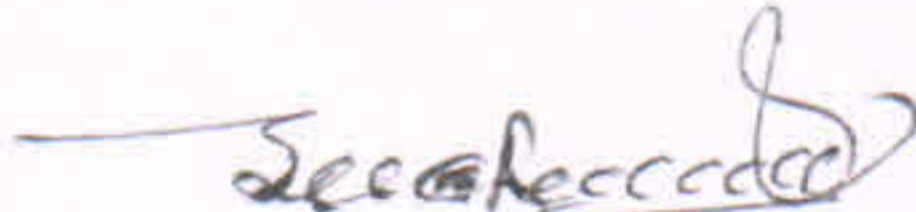
Sr. No	Name & Address	Contact No.	Enrolment No. & Date
1.	Sh. Anshul Bansal Advocate, HP High Court Shimla HP 171001	09816022706	HIM/13/1993 02/03/1993

**ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL**

Sr. No	Name & Address	Contact No.	Enrolment No. & Date
1.	Sh. Anil Jaswal Advocate, HP High Court Shimla HP 171001	09418049704	HIM/17/1995 15/03/1995
2.	Smt. Shubh Mahajan Advocate, HP High Court Shimla HP 171001	09459271943	HIM/73/1981 * 16/11/1981
3.	Smt. Ruma Kaushik Advocate, HP High Court Shimla HP 171001	09816031313	HIM/99/1992 30/11/1992

2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24<sup>th</sup> September, 1999 read with OM No.26(1)/2005-Judl. dated 31<sup>st</sup> January, 2008 and 26(1)/2011-Judl. dated 01.09.2011.

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(Suresh Chandra)  
Joint Secretary & Legal Adviser




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All the above advocates.

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1. Shri Ashok Sharma, Assistant Solicitor General, Daulat Ram Niwas, Near AIRA Home, Kasumpti, Shimla-171001 Tel.No.(O)-0177-2658979 (M)-09418028010.
2. The Registrar, Central Administrative General, Shimla.
3. The Accountant General, Himachal Pradesh, Shimla-171002.
4. All the former Additional Central Government Standing Counsel for CAT, Circuit Bench, Shimla is requested to handover all the pending cases to newly engaged Counsels.
5. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
6. Cash (LA) Section.
7. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
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(B.S. Sharma)  
Superintendent(L)

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